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**Research In ISCADOR Therapy**

3317. SHRI MANORANJAN SUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Council for Research in Homoeopathy has been conducting research in ISCADOR Therapy; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) Yes, Sir.

(b) 270 cases of different types of Cancer have been studied by the Central Council for Research in Homoeopathy (CCRH) till March, 1990 to determine the efficacy of indicated drugs and ISCADOR Therapy in malignant diseases. From these studies, the Council has claimed that the ISCADOR Therapy combined with indicated Homoeopathic medicine has shown some positive response in the treatment of malignant diseases.

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**Instruction Issued Regarding Darnia Plant**

3318. SHRI SURYANARAYAN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given on 25th April, 1990 to Unstarred Question No. 6460 regarding import of Darnia and state:

(a) whether any guidelines/instructions regarding Darnia plant have been issued by the Drug Controller of India since 15th April, 1990;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). No guidelines or instructions regarding Damia Plant have been issued after 15.4.1990.

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**Price of Raw Jute**

3319. SHRI GOPI NATH GAJAPATHI: Will the Minister of TEXTILES be pleased to state:

(a) whether there is a need to determine the price and other modalities for purchase of raw jute on a commercial basis; to protect the interest of the jute growers;

(b) if so, the steps taken by Government in that direction; and

(c) whether necessary instructions have been given to Jute Corporation of India in this regard?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). Government have given the policy directive to Jute Corporation of India to procure raw jute at the Minimum Support Price and in terms of this open ended commitment raw jute offered by the jute growing farmers will be procured by JCI at the Minimum Support Price. Any price offered by Jute Corporation of India above the Minimum Support Price for meeting the requirements of National Jute Manufacturers Corporation and B. Twill orders for DGS&D is a commercial decision of Jute Corporation of India.

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**Complaints against Commercial Builders in Delhi**

3320. SHRI RAMDAS SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state: